

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1721 OF 2012
BEFORE THE REGISTRAR SUNIL THOMAS

KRISHAN Appellant (s)

VERSUS

STATE OF HARYANA Respondent(s)

(With appln(s) for PERMISSION TO FILE LENGTHY LIST OF DATES and office report))

Date: 01/05/2013 This Appeal was called on for hearing today.

For Appellant(s) Mr. R.C. Kohli,Adv.

For Respondent(s) Mr.Ramesh Kumar,adv.
Dr. Monika Gusain,Adv.

UPON hearing counsel the Court made the following
O R D E R

Both sides submit that no further steps are required. List the matter before the Hon'ble Court as per rules.

| | | (Sunil Thomas) |
| | | Registrar |